

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

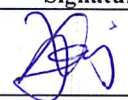
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

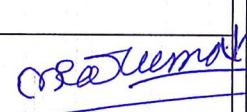
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 286/9/HDB/2019
NAME OF THE COMPANY	Buildmate Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Mahalakshmi Salloys And Metals Pvt Ltd
NAME OF THE RESPONDENT(S)	Buildmate Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ABHAY KUMAR JAIN	PCA		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SAMUEL NAGADESI	C.A.		
Rep. by V. RAJKUMAR	Advocate	9848688829	

27/8/19

ORDER

PCS for the Petitioner present. Counsel for the Respondent present and stated that parties are making efforts to settle the matter and prayed time stating that concerned person who is making discussions in this regard is out of station. Considering the request, time is enlarged for submitting the outcome of the discussions. Put up the matter on 06.09.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL